

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.91 of 1998
(D.A.622 of 1997)

Date of Order : 27.3.1998

Present : Hon'ble Dr.B.C.Sarma, Administrative Member.
Hon'ble Mr.D.Purkayastha, Judicial Member.

HABIBUR RAHMAN

Vs.

UNION OF INDIA & ORS.

For the applicant : Mr.B.Mukherjee, counsel.

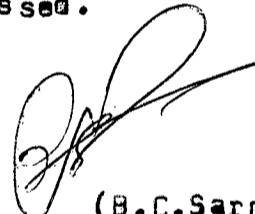
For the respondents: Mr.P.K.Arora, counsel.

ORDER

Since order was passed already yesterday, the 26th March, 1998, on the submission of Mr.B.Mukherjee, this M.A. has become infructuous and has to be dismissed.

2. It is accordingly dismissed.

(D.Purkayastha)
Judicial Member


(B.C.Sarma)
Administrative Member